## Annexure - 8

## Name of the corporate debtor: Avishkar Innovative Private Limited ; Date of commencement of CIRP: 01.01.2025 Version 1- List of stakeholders as on: 15.05.2025

## List of operational creditors (Other than Workmen and Employees and Government Dues)

		Name of creditor	Details of claim received		Details of claim admitted							Amount of	Amount		
	S.No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		whether	% of voting share in CoC	Amount of continge nt claim	any mutual dues, that may be set- off		Amount of claim under verificati on	Remarks, if any
1		DHL Logistics Private Limited	31-03-2025	34,99,996.65	33,71,537.47	Operational Debt	0	0	No		0		0		The claim of DHL Logistics Private Limited, being an operational debt towards rental dues of Rs. 34,99,996.65 against the Corporate Debtor, has been partly admitted. An amount of Rs. 33,71,537.47,Pre-CIRP dues has been admitted based on available documentary evidence, while the balance amount of Rs. 1,28,459.18 has not been admitted as it pertains to the period after the commencement of CIRP.
			Total	34,99,996.65	33,71,537.47									1,28,459.18	